

Name of the corporate debtor: INFRO-ALLIANCE TRADING PRIVATE LIMITED; Date of commencement of Liquidation: February 17, 2023 ; Modified List of Stakeholders as on: April 18, 2023
 List of operational creditors (Government dues)
 Amount in INR)

Sl. No.	Details of claimant	Details of claim received	Details of claim admitted	Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of verification	Amount of claim under	Amount of claim not admitted	Remarks, if any			
Department	Government	Date of Receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
State Tax Officer- Mumbai Mr. Sandeep A. Ekbote C-710 (Nodal -7) Mumbai	Sales Tax	06/03/2023	Interest : Rs. 35,36,840	Rs. 35,36,840	Interest Payable as per Assessment Order for the period 2009-10 under MVAT Act. 2002	NA	0.91%	NA	NA	NA	NA	NA
State Tax Officer Mr. Anil Anant Ghadi C-142 Nodal-9, Mumbai	Sales Tax	13/03/2023	Rs : 21,55,21,773/- Principal : Rs. 5,07,09,829/- Interest : Rs. 11,40,97,115/- Penalty : Rs. 5,07,14,829	Rs : 21,55,21,773/-	Assessment Order under Section 23 of the MVAT Act. 2002 for the period 2010-11	NA	55.78%	NA	NA	NA	NA	NA
State Tax Officer Mr. Sanjay Sawant C-506 Nodal-10, Mumbai	Sales Tax	03/03/2023	Rs. 4,16,84,087 Principal : Rs. 2,65,34,971/ Interest : Rs. 1,51,49,116/-	Rs. 4,16,84,087	Assessment Order under Section 23 of the MVAT Act. 2002 for the period 2009-10	NA	10.79%	NA	NA	NA	NA	NA
TOTAL			26,07,42,700	26,07,42,700			67.48 %			0		

